

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1080/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY :

SKM Enterprises
Vs
Arise India Ltd

SECTION OF THE COMPANIES ACT: 433(e)&(f),434(1)(a)&439

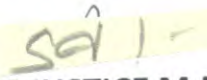
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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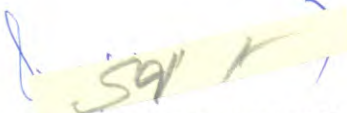
ORDER

One last opportunity is granted to comply with the order dated 15.03.2017.

Let the needful be done within two weeks failing which the petition shall be taken
for hearing on merit.

List on 18.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Vineet